again and again to take every possible measure for their proper preservation. That is why very substantial amounts have also been given for a new building, as the Sociefy said that it was the lack of accommodation that was the major reason for the decay.

> खेल कूद जांच समिति \*६१३. ∫श्री भक्त दर्शन ः श्वी इन्द्रजीत गप्त ः

क्या क्तिक्ता मंत्री २१ नवम्बर, १९६२ के तारांकित प्रश्न संख्या २९९ के उत्तर के सम्बन्व में यह बताने की कृपा करेंगे कि :

(क) क्या खेलकूद तथा रोम म्रोलम्पिक में भारत ढारा भाग लिये जाने के बारे में नियुक्त जांच समिति ने म्रपना प्रतिवेदन प्रस्तुत कर दिया है ;

(ख) यदि हां, तो उसकी मुख्य सिफा-रिश गया हैं ; ग्रीर

(ग) उन सिफारिशों पर क्या कार्यवाही की जा रही है ?

शिक्षामंत्री के सभासचिव (श्री म० र० कृष्ण) : (क) जी नहीं ।

(ख) से (ग). प्रश्न नहीं उठता ।

श्री भक्त दर्शन : श्रीमन्, इस प्रश्न के उत्तर में "नो" शब्द सुनते-सुनते कई वर्ष जीत गये ग्राखिर कुछ कारण भी तो बतलाये जायें कि इतनी देरी क्यों हो रही है ? क्या ग्रडचन पड़ रही है ग्रथवा क्या मसीबत ग्रा गई है ?

Shri M. E. Krishna: This is a committee which was to probe into international meets in which India participated, especially in the Rome Olympics. The Chairman of this committee at one stage said that the two other members who are on the committee were busy and therefore, he was not able to hold meetings. Now, one of the members has been changed. They have visited a few States. They have formulated their proposals. But, they have not yet been given to the Ministry yet.

श्वी भक्त दर्शन : श्रीमन्, इस समिति के सभापति इसी सदन के एक सदस्य हैं, श्री जयपाल सिंह जी, क्या यह सत्य है कि उन्होंने एक प्राइवेट पत्र माननीय मंत्री जी को लिखा है जिसमें ग्रापसी विचार विमर्श के बाद उन्होंने कुछ सुझाव दिये हैं कि ग्रोलम्पिक खेलों की ग्रभी से तैयारी शुरू कर दी जाये, यदि हां, तो इस पर क्या ग्रमल किया जा रहा है ?

Shri M. R. Krishna: The Chairman of this committee, Shri Jaipal Singh has given a report which he called a personal report and the Ministry is not able to take any action on that personal report.

The Minister of Education (Dr. K. L. Shrimali): I might add that while sending this personal note, the hon. Member Shri Jaipal Singh also said that or purposes of Parliament. this report is good enough. But, I said, this is your personal report, you should send your committee's report. He has not been able to send the committee's report. I have made several requests to him. But, he says that he is going to prepare a wonderful report, he has to make a thorough probe and it will take a long time.

Shri Hari Vishnu Kamath: On a point of order, Sir. The Minister, if I heard him aright, said that for purposes of Parliament, a particular report is enough. Does that mean that Parliament can be treated in a way different from some others bodies? What does that mean?

Mr. Speaker: Probably, the hon. Member has not followed really all the words. He said that Shri Jaipal Singh says that this is enough. The Minister is not saying that. He does not say that. Oral Answers

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Shri Indrajit Gupta: One of the main purposes for which this committee was set up was to draw lessons from our record in the last Olympic games so that we may prepare better for the future. In view of the fact that the next Olympic games at Tokyo are due next year. and no report is available yet, are we to take it that that purpose of this committee has now failed for all practical purposes?

**Dr. K. L. Shrimali:** I must admit that the main purpose of the committee has been frustrated because the report has not yet been submitted. I have made several requests. Where a Member of Parliament is concerned, I am a little helpless. You could probably help in this matter.

Shri Vidya Charan Shukla: In view of the admission of the hon. Minister that the main purpose of the committee has been frustrated, are the Government examining the possibility of appointing a new committee which will submit a good report so that Sports affairs are set right?

**Dr. K. L. Shrimali:** It is a suggestion for action. I shall examine this.

Shri Bhagwat Jha Azad: In view of the dismal failure of this committee, does the Government propose to scrap this committee and appoint a new committee which could work properly?

Mr. Speaker: Suggestion ...

Shri Hem Barua: May I submit, Sir, that this is an insinuation?

Shri Harish Chandra Mathur: My submission is that when a suggestion is made, that should not be snapped. It is not the practice anywhere. The hon. Minister may say that he does not accept it; he may say that he will accept it or he may say that he has already considered the suggestion and this is his reaction.

Mr. Speaker: It is in our rules, if some suggestion is made, certainly, that goes to the Government and the Minister has to consider it before he answers it. Certainly it does not go un-heæded. But, immediately that suggestion cannot be answered. That is left to the Minister to consider it and spend time on it. Not that he does not pay any attention to it. The purpose of the question is served by that only.

Shri Harish Chandra Mathur: My submission is, the Minister may have already considered such a suggestion. We do not know whether he has already considered that suggestion.

Mr. Speaker: Then, the question should be in a different form.

Shri Harish Chandra Mathur: We do not know. We make a suggestion. The Minister may be in a position to say, yes, this suggestion has already been considered by me and we have rejected it. Therefore, when suggestions are made in the House of Commons-I have read the proceedings a number of times-when such auestions are put, they are never snapped at the initial stage. The Minister can say that it will be considered; the Minister may say that he has already considered such a suggestion and it is not accepted. Therefore. it should not be snapped at the source.

Mr. Speaker: Irrespective of the procedure that might be followed in the House of Commons, of which I am not so aware as the hon. Member, I would request the hon. Members to put the question in a different form and then the answer can come immediately.

श्री कछवाय : श्रीमन्, मैं यह जानना चाहता हूं कि खेलकृद जांच समिति में कितने सदस्य हैं, उनके क्या-क्या नाम हैं श्रौर उन सदस्यों में भारतीय खेलों में रुचि रखने वाले कितने लोग हैं ?

**ग्रध्यक्ष महोदय** : यह बात तो कई बार पूछी जा चुकी है कि उस कमेटी के मेम्बर कौन-कौन हैं ? श्री क वाय : मैं यह जानना चाहता हूं कि उनमें भारतोय खेलों में रुचि रखने वाले सदस्य कितने हैं ?

ग्रध्यक्ष महोदय : इसका फैसला किया जायगा कि भारताय खेल कौन कौन से हैं ?

## Movement of Coal

\*614. Shri R. Barua: Will the Minister of Mines and Fuel be pleased to state the progress made regarding the scheme for moving coal from Dhanabad to Allahabad through a system of road and river transport?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): The movement of coal is being carried out on experimental basis by road and river from Kathara colliery of Bihar to Allahabad. In the three proving trips that have been completed so far, approximately 1173 tonnes of coal have been transported. The long term measures for movement of coal by the road-cum-river route and the quantities that can be transported are under consideration and will be finalised on the basis of the experience gained in these trips and other attendant factors such as the availability of suitable powered craft, prospects of improving the channel, possibility of securing return cargo etc.

Shri R. Barua: May I know whether any practical step has been taken to finalise the long-term proposals to improve the road and inland river system?

Shri Thimmaiah: The economics and the scope have been looked into, and a plan has been prepared or a scheme has been prepared and has been sent to the Ministry of Transport and Communications for their comments. Some of the roads between Ramgarh and Giridih coal-fields have to be connected with Mokameh Ghat, and some bad sections of the roads are under repairs, and under the bigger programme, all the roads will be taken up for construction.

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Shri R. Barua: What is the type of co-operation received from the Ministry of Transport and Communications

Shri Thimmaiah: We are awaiting the comments from the Department of Transport in the Ministry of Transport and Communications.

श्री विश्वान त्र ताद : गंगा में बहुत सी जगहों पर रास्ता बनाने के लिए स्टीमरों के बहुत से निशानात लगे हुए हैं। क्या मान-नीय मंत्री यह बताने की कृपा करेंगे कि उस खर्च का खयाल करते हुए उसके मुकाबले में कितना कोयला ढोये जाने की व्यवस्था है।

श्वी कै॰ दे॰ माल वीय : जब नदी से कोयला ले जाने की जो योजना स्थायी हो जाएगी, तो उसमें तो यह ग्रावश्यक है कि नदी में इस प्रकार के चिह्न बनाए जायें, क्योंकि कोयले को लेकर रात को भी नावें चलेंगी। इन सब बातों को देखते रूए ग्रगर ग्रधिक मात्रा में कोयला ले जाया जायेगा, तो ज्यादा खर्ची नहीं होगा।

श्री भागवत झा प्राजाव : देश के ग्रीर भागों में कोयले की सप्लाई की स्थिति ग्रच्छी है, लेकिन चूंकि इस भाग में ग्रब तक स्थिति सुघर नहीं पाई है । इसलिए उस को सुधारने के लिए सरकार सड़क ग्रीर नदी ढारा कोयला भेजने की व्यवस्था में कौन सा सुधार कर रही है, ताकि वहां ग्रधिक से ग्रधिक कोयला सप्लाई हो सके ?

श्वी के > दे > माल बोय : हमारी यह इच्छा है कि नदी ग्रीर सड़क से कोयला डोने की यह योजना ग्रीर विस्तार से चालू की जाये, क्यों कि हमारा यह विश्वास है कि इसको चालू करने से रेल का बोझ हल्का हो जायगा श्रीर ग्रन्तिम रूप से हम सस्ते तरीके से कीयला ढो सकेंगे । लेकिन इस के लिए नदी को ट्रैन करने श्रीर बड़ी बड़ी नावों की जरूरत है । उसके लिए फारेन मुटा की ग्रावश्यकता है ।